

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETEENTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Nineteenth Report.

2. The Committee met on the 9th April 1963 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 13th April, 1963.

3. The Members whose resolutions had been included in the List of Business for the 13th April, 1963 had been invited to present their views on the resolutions before the Committee. Shri Sivamurthi Swami attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Krishna-Godavari waters.	2 hours
(2) Resolution regarding Administrative structure of services.	1½ hours
(3) Resolution regarding Defence of India Act.	1½ hours
(4) Resolution regarding Training in military discipline to mill workers.	1½ hours

NEW DELHI;

April 9, 1963

Chaitra 19, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'

Bills and Resolutions.